

IN THE NATIONAL COMPANY LAW TRIBUNAL  
NEW DELHI BENCH, (COURT-II)

Item No. 233

(IB)-137(ND)2018

IA/2397/2020, IA/2396/2020, IA/2395/2020, IA/2335/2020,  
IA/54/2019, IA/1608/2019 IA/1438/2020, IA/1579/2020

IN THE MATTER OF:

M/s. Power2SME Pvt. Ltd.

... Applicant/Petitioner

Versus

M/s. Uttam Strips Ltd.

... Respondent

Under Section: 8 & 9 of IBC, 2016

Order delivered on 08.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)

PRESENT:

Mr. Abhishek Anand, Adv and Mr. Pathik Choudhury, Advs. for Ex-Director, Advocate Rashmi Baliyan for Ram Bhavan And Others (Petitioner) in IA No. 1608, Mr. Varun K Chopra Adv. with Mr. Gurtejpal Singh Adv. for GAIL (India) Ltd. in IA No. 2335 of 2020, Adv. Pankaj Bhagat, for Petitioner, Mr. Ankur Mittal, Ms. Meera Murali for Successful Resolution Applicant/ Corporate Debtor

ORDER

Renotify this case on 17.03.2021



(T.S SINGH)  
COURT OFFICER